

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Customs Stay Application No.70152 of 2019

(On behalf of Appellant)

in

Customs Appeal No.70214 of 2019-Division Bench

(Arising out of Order-in-Appeal No.21-23-CUS/APPL/LKO/2019 dated 23/01/2019 passed by Commissioner (Appeals) Customs, GST & Central Excise, Lucknow)

Commissioner of Customs (Prev.)

Lucknow

.....Appellant

VERSUS

Shri Prithvi Raj Goyal

....Respondent

APPEARANCE:

Shri Sandeep Kumar Singh, Authorised Representative for the Appellant

Shri S.A. Khan, Consultant for the Respondent

CORAM:

HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing : 25 June, 2019

Date of Decision : 25 June, 2019

The Appeal is rejected. For order, see order of date in Customs Appeal No.70212 of 2019. The Application is disposed of. For order, see order of date in Customs Application No.70150 of 2019 in Customs Appeal No.70212 of 2019.

Sd/-

**(Archana Wadhwa)
Member (Judicial)**

Sd/-

**(Anil G. Shakkarwar)
Member (Technical)**

Lks